

Annexure-2

Name of the corporate debtor: Divya Infra Properties Private Limited; Date of commencement of CIRP: 31/10/2023; List of creditors as on: 07/11/2024

List of Unsecured financial creditors belonging to any class of creditors

Sr. No	Details of claim received				Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of the Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mr. Sobitri Dyuti Dutta	24-11-2023	1,08,42,453	39,37,390	Unsecured	-	No	0.72%	-	-	69,05,063	-	-
2	Mr. Sachin B unki	24-11-2023	57,20,000	51,46,900	Unsecured	-	No	0.64%	-	-	5,73,100	-	-
3	Mrs. Gowri Krishnakumar	23-11-2023	85,04,842	52,72,244	Unsecured	-	No	0.65%	-	-	32,32,598	-	-
4	Mr. Katpadi Pratheesha	24-11-2023	1,36,66,653	52,11,736	Unsecured	-	No	0.92%	-	-	84,54,917	-	-
5	Mr. Jithin Venkilat Keloth	24-11-2023	1,30,42,211	50,06,916	Unsecured	-	No	0.89%	-	-	80,35,295	-	-
6	Mrs. C V Nagalakshmi / Sharma	24-11-2023	1,11,49,775	40,36,925	Unsecured	-	No	0.75%	-	-	71,12,850	-	-
7	Mr. Amitava Mitra	24-11-2023	96,23,669	35,81,873	Unsecured	-	No	0.64%	-	-	60,41,796	-	-
8	Mr. Ram Awatar Singh	25-11-2023	88,80,527	31,67,719	Unsecured	-	No	0.59%	-	-	57,12,808	-	-
9	Mr. Ashok Kumar	24-11-2023	96,91,438	37,41,871	Unsecured	-	No	0.66%	-	-	59,49,567	-	-
10	Mr. Sudharshan K L & Nikitha S	20-12-2023	88,08,639	82,57,195	Unsecured	-	No	1.02%	-	-	5,51,444	-	-
11	Mr. Sinu M Joseph & Binoy K V	24-11-2023	67,65,323	47,44,935	Unsecured	-	No	0.59%	-	-	20,20,388	-	-
12	Mr. Dinesh Karunakaran	23-11-2023	58,79,720	45,33,630	Unsecured	-	No	0.56%	-	-	13,46,090	-	-
13	Mr. Kiran Prabhu & Mrs. Shilpa kiran	24-11-2023	1,21,64,651	43,50,894	Unsecured	-	No	0.81%	-	-	78,13,757	-	-
14	Mr. Karthik T S	27-11-2023	1,18,03,313	43,76,017	Unsecured	-	No	0.81%	-	-	74,27,296	-	-
15	Mr. Ramesh Ayyathanath Mani	25-11-2023	57,23,311	40,76,050	Unsecured	-	No	0.50%	-	-	16,47,261	-	-
16	Mr. V. Balaji	24-11-2023	77,21,385	59,12,469	Unsecured	-	No	0.73%	-	-	18,08,916	-	-
17	Mr. Deepak R Pingley	25-11-2023	59,09,654	30,57,253	Unsecured	-	No	0.56%	-	-	28,52,401	-	-
18	Mr. Subrata Kumar Datta	27-11-2023	1,33,38,124	48,79,228	Unsecured	-	No	0.91%	-	-	84,58,896	-	-
19	Mr. Rajesh Pallinal Thodi	24-11-2023	63,32,506	48,52,376	Unsecured	-	No	0.60%	-	-	14,80,130	-	-
20	Mr. Shyam sunda Guha & Ms. Snehasmitha Guha	25-11-2023	84,95,411	34,61,479	Unsecured	-	No	0.58%	-	-	50,33,932	-	-
21	Mr. K Sasidharan Nair	25-11-2023	55,28,220	42,31,793	Unsecured	-	No	0.52%	-	-	12,96,427	-	-
22	Mr. Arbinda Mohanty	25-11-2023	1,29,95,414	48,08,101	Unsecured	-	No	0.89%	-	-	81,87,313	-	-
23	Mr. Manas Sarkar	24-11-2023	86,18,736	31,51,263	Unsecured	-	No	0.58%	-	-	54,67,473	-	-
24	Ms. Sabitha S	02-12-2023	98,33,691	38,85,449	Unsecured	-	No	0.67%	-	-	59,48,242	-	-
25	Mr. M Gunderao	26-11-2023	1,22,04,227	41,43,520	Unsecured	-	No	0.77%	-	-	80,60,707	-	-
26	Mr. Baiju G Bhaskar	24-11-2023	1,00,54,485	36,56,545	Unsecured	-	No	0.67%	-	-	63,97,940	-	-
27	Mr. S Badrinath	24-11-2023	68,21,535	27,88,435	Unsecured	-	No	0.49%	-	-	40,33,100	-	-
28	Mr. Pinaki Datta	24-11-2023	95,20,485	34,81,887	Unsecured	-	No	0.64%	-	-	60,38,598	-	-
29	Tapanjoti Roy & Tapasi Roy	28-11-2023	1,17,20,566	44,33,139	Unsecured	-	No	0.78%	-	-	72,87,427	-	-
30	Mrs. Nivedita Pradhan	25-11-2023	1,28,26,519	48,17,328	Unsecured	-	No	0.89%	-	-	80,09,191	-	-
31	Mr. Balamurugan C	24-11-2023	1,17,63,562	43,14,635	Unsecured	-	No	0.80%	-	-	74,48,927	-	-
32	Mrs. Shobha k Kulkarni	24-11-2023	66,33,540	38,86,341	Unsecured	-	No	0.71%	-	-	27,47,199	-	-
33	Mrs. Sudha Rao	24-11-2023	68,21,535	27,88,435	Unsecured	-	No	0.49%	-	-	40,33,100	-	-
34	Mr. Vijaya Gudi & Thirupathi Gudi	24-11-2023	1,28,98,670	48,97,674	Unsecured	-	No	0.87%	-	-	80,00,996	-	-
35	Mr. Samir Kumar Samanta	25-11-2023	87,55,584	32,53,814	Unsecured	-	No	0.60%	-	-	55,01,770	-	-
36	Mr. Ramkumar G	24-11-2023	1,09,14,837	40,00,967	Unsecured	-	No	0.74%	-	-	69,13,870	-	-
37	Mr. Rajesh K L	24-11-2023	77,32,377	28,46,185	Unsecured	-	No	0.51%	-	-	48,86,192	-	-
38	Mr. Subramanian	24-11-2023	91,93,682	33,74,347	Unsecured	-	No	0.62%	-	-	58,19,335	-	-
39	Mr. Manoj Kumar Dutta	25-11-2023	1,14,55,257	42,52,941	Unsecured	-	No	0.79%	-	-	72,02,316	-	-
40	Mr. Narayan V	29-02-2024	22,47,500	22,47,500	Unsecured	-	No	0.28%	-	-	-	-	-
41	Mrs. Preetha Kumary	12-03-2024	36,26,962	8,59,787	Unsecured	-	No	0.14%	-	-	27,67,175	-	-
42	Mrs. Usha Ramaswamy & Mrs Sindhu H R	10-04-2024	9,22,312	9,22,312	Unsecured	-	No	0.19%	-	-	-	-	-
43	Mrs. Usha Ramaswamy & Mrs Madhu HR	10-04-2024	9,22,312	9,22,312	Unsecured	-	No	0.19%	-	-	-	-	-
44	Mrs.Rashmi I R	13-01-2024	60,36,915	60,36,915	Unsecured	-	No	0.75%	-	-	-	-	-
TOTAL			38,41,12,528	17,56,06,725				28.72%			20,85,05,803		

Note: Pursuant to Regulation 16A(7) of the CIRP Regulations, the voting share of a creditor in a class shall be in proportion to the financial debt which includes an interest at the rate of eight per cent per annum unless a different rate has been agreed to between the parties. Accordingly, the above reflected voting share is computed after including the interest calculated at the rate of eight percent per annum on the principal amount. Accordingly, there is a difference between the amount considered for voting share and the amount of claim admitted in the case of financial creditors in a class, i.e., Real Estate Allottees, represented by Authorised Representative.